

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**Item No. 124**  
**(IB)-07(PB)/2020**

**IN THE MATTER OF:**

Mr. Harmeet Singh Bedi  
Vs.  
Imperia Structures Ltd.

... Applicant/Petitioner  
... Respondent

**Order Under Section 7 of IBC, 2016**

**Order delivered on 28.01.2020**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**MS. SUMITA PURKAYASTHA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Ms. Vaishnavi R. Iyer, Mr. Abhinav Dixit  
Advs.  
For the Respondent : -

**ORDER**

For order see, CP. No. (IB)-2228(PB)/2019.

28.01.2020  
Ritu Sharma